

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE  
ORIGINAL APPLICATION NO. 946 of 2024

FACTUAL REPORT OF JOINT COMMITTEE

I, Jalaj Sharma, aged adult 37 years, occupation - Service, the COLLECTOR /DISTRICT MASIGTRATE NASHIK, having office address at Collector Office, Nashik do hereby submit the Joint Committee report as under -

- (1) I am filing this joint committee report in compliance of the Order dated 11/09/2024 passed by Hon'ble NGT, Principal Bench, New Delhi
- (2) The present application states that "Garbage is being dumped unscientifically and irregular manner in Govardhan Village, located on Gangapur road Nashik and on several occasions garbage is illegally burnt causing Air pollution, emitting foul smell in the area in question".
- (3) In order to obtain the factual report, a joint committee comprising District Collector, Nashik, Municipal Commissioner Nashik and Sub Regional Officer, Maharashtra Pollution Control Board, Nashik, Jointly visited the said site on 03.10.2024. During this visit, the following observations were:
  - I. Govardhan Grampanchayat, Tal and Dist Nashik, the Grampanchayat have established solid waste dumping site at said location i.e. near water tank and solid waste generated to the tune of 2 Tons/Day from grampanchyat is dumped at the location in unscientific manner since last 8 years (approx).

- II. The said dumping site is provided with the compound wall. The site is surrounded by residential area. During visit any burning or fire in the garbage was not observed. But it is informed by the Complainant that since this rainy season till now there is no any burning incidence, but burning of garbage is mostly observed in summer season.
- III. During visit Sarpanch and Gramvikas Adhikari of Govardhan village were also present, they informed that they have not received any complaint regarding burning of solid waste other than the complaint of Pratiksha Kothule.

**(4) Action Taken by District Collector, Nashik: -**

1. District Collector, Nashik has issued the Directions to Chief Executive Officer, Zilha Parishad, Nashik dated 03/10/2024 **A copy of Direction Dated 03/10/2024 is attached as Annexure I**
2. Gramvikas Adhikari, Grampanchayat, Govardhan Village submitted the say of solid waste handling workers and drivers, wherein it is said that the incidence of fire was occurred a year before at said location, before that and since then they have not observed any fire incidence at the said garbage burning location. **A copy of Say Dated 03/10/2024 is attached as Annexure II.** Also Gramvikas Adhikari, Grampanchayat, Govardhan Village submitted the Panchanama of residents residing near to the garbage dumping site, wherein it is said that the incidence of fire was occurred a year before at said location, before that and since then they have not observed any fire incidence at the said garbage burning

location. A copy of Panchanama Dated 03/10/2024 is attached as Annexure III.



Sub Regional Officer  
M.P.C.B., Nashik

Sub-Regional Officer,  
M.P.C. Board  
Nashik.



Commissioner  
Municipal Corporation Nashik

Commissioner  
Nashik Municipal Corporation, Nashik



District Collector/ District  
Magistrate, Nashik  
Collector of Nashik



महाराष्ट्र शासन  
जिल्हाधिकारी कार्यालय, नाशिक  
(नगरविकास शाखा)

फोन नं. 0253-2319006

ई-मेल - nashikdpoduda@gmail.com

O.No. KA-2/NP-5/49/2024

Dt. 21/10/2024

To,  
Chief Executive Officer,  
Zilha Parishad, Nashik.

Subject:-Action to be taken regarding the Complaint of Burning of solid waste in Govardhan village.

- Ref: 1) Application of Smt. Pratiksha Kothule, Govardhan village, Nashik  
2) Order of National Green Tribunal, Principal Bench, New Delhi in OA No. 946/2024.dated 11/09/2024.  
3) Letter of Sub-Regional Officer, Maharashtra Pollution Control Board, Nashik PCB/SRO/NASHIK/2752/2024 dated 26/09/2024.  
4) Site Visit of Joint Committee dated 03/10/2024.  
5) Earlier Directions to you vide letter dated 03/10/2014  
6) Notification dated 08.04.2016 w.r.t.Solid Waste Management's Rules,2016

With respect to above subject matter it is to bring into your notice that, Smt. Pratiksha Kothule has filed complaint before Hon'ble NGT, Principal Bench, New Delhi regarding Burning of solid waste by Grampanchayat Govardhan at Govardhan village near water tank. In this connection Hon'ble NGT has passed order on 11.09.2024 and constituted a joint committee and said committee shall visit the site and submit the factual report. Accordingly the joint committee visited the site on 03.10.2024 and observed that Grampanchayat Govardhan has dumped the solid waste in unscientific manner at dumping site of Govardhan village near water tank. It was also reported by the complainant that the said solid waste is put on fire due to which creates smoke nuisance in the surroundings.

Considering above you are hereby directed to take immediate necessary steps to comply MSW Rules 2016, majorly with respect to duties and responsibilities of village panchayats specified in the said rules. Also shall follow the criteria laid down for settling of Solid Waste process and treatment facility. Following are the major duties and criteria to be followed for your reference.

- 1) Prepare and implement a solid waste management plan so as to avoid any fire incidences at the disposal location.
- 2) Establish a system to recognise organisations of waste pickers or informal waste collectors and promote and establish a system for integration of these authorised waste-pickers and waste collectors to facilitate their participation in solid waste management including door to door collection of waste.

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- 3) Direct waste generators not to litter i.e throw or dispose of any waste such as paper, water bottles, liquor bottles, soft drink cans, tetra packs, fruit peel, wrappers, etc., or burn or burry waste on streets, open public spaces, drains, waste bodies and to segregate the waste at source as prescribed under these rules and hand over the segregated waste to authorised the waste pickers or waste collectors authorised by the local body.
- 4) Setup material recovery facilities or secondary storage facilities with sufficient space for sorting of recyclable materials to enable informal or authorised waste pickers and waste collectors to separate recyclables from the waste and provide easy access to waste pickers and recyclers for collection of segregated recyclable waste such as paper, plastic, metal, glass, textile from the source of generation or from material recovery facilities.
- 5) Direct street sweepers/ Grampnachyat staff involved in solid waste management not to burn any waste either on the street or at the dumping location.
- 6) Grampachayat shall follow criteria for secured disposal of solid waste

Therefore, you are directed to take the note of same and direct the concern authorities to take necessary steps so as to follow Solid Waste Rules, 2016. The action taken report in the matter shall be reported to this office within 30 days from issuance of this letter.

(Jalaj Sharma)  
District Collector, Nashik  
Collector of Nashik





महाराष्ट्र शासन

जिल्हाधिकारी कार्यालय, नाशिक (नगरविकास शाखा)

दुरध्वनी क्र. 0253-2319006

Email id- nashikdpoduda@gmail.com

जा.क्र.- कक्ष-२ नपाप्-२११७ २०२४

दि. ३/१०/२०२४

प्रति,

मुख्य कार्यकारी अधिकारी,  
जिल्हा परिषद नाशिक.

**विषय** - गोवर्धन गावातील कचरा अनियंत्रित जाळल्याप्रकरणी तक्रारीच्या अनुषंगाने कार्यवाही करणेबाबत.

**संदर्भ** : १) श्रीमती प्रतीक्षा कोठुळे, गोवर्धन गाव, नाशिक यांचे तक्रार अर्ज.

२) मा. राष्ट्रीय हरित लवाद, मुख्य खंडपीठ, नवी दिल्ली यांचेकडील आदेश OA क्र.९४६/२०२४  
दि.११/०९/२०२४

३) मा. उप-विभागीय अधिकारी, महाराष्ट्र प्रदूषण नियंत्रण मंडळ, नाशिक यांचे पत्र क्र. PCB/SRO/NASHIK  
2752/2024 दि.२६/०९/२०२४

४) संयुक्त समिती स्थळ पाहणी दि.३/१०/२०२४

उपरोक्त विषयान्वये कळविण्यात येते की, श्रीमती प्रतीक्षा कोठुळे, गोवर्धन गाव, नाशिक यांनी गोवर्धन गावातील कचरा अनियंत्रित जाळल्याबाबत मा. राष्ट्रीय हरित लवाद, नवी दिल्ली यांचेकडे तक्रार केली आहे. सदर तक्रारीच्या अनुषंगाने मा. राष्ट्रीय हरित लवाद, मुख्य खंडपीठ, नवी दिल्ली यांचेकडे तक्रार केली आहे. सदर तक्रारीच्या अनुषंगाने आताच्या निर्देशानुसार समिती गठीत करण्यात आली होती. सदर समिती मार्फत दि. ०३/१०/२०२४ रोजी घटनास्थळी पाहणी केली. ग्राम पंचायत गोवर्धन यांचे घनकचरा व्यवस्थापन जागेवर (पाण्याच्या टाकी जवळ) घनकचरा शास्त्रीय पद्धतीने विल्हेवाट होत नसल्याचे निदर्शनात आले.

करीता आपणास आदेशित करण्यात येते की, सदर प्रकरणी नियमोचीत कार्यवाही करण्यात यावी.

(जयजि शर्मा)  
जिल्हाधिकारी, नाशिक

Translation of the letter document:

**Gram Panchayat Office, Govardhan  
Ta. Nashik Dist. Nashik**

O. no. 84/2024

Email id - [psnpggovardhan@gmail.com](mailto:psnpggovardhan@gmail.com)

Date: 03/10/2024

TO,

Hon. Collector sir,  
Collector office, nashik.

**Through**

Hon. Block development Office,  
Panchayat samiti nashik.

**Subject:-** Regarding solid waste management plant Gram Panchayat Govardhan, Ta. Dist. Nashik.

**Reference :** 1) Complaint of Pratiksha Kothule, Ashok Astoria dt. 20 November 2023  
2) Inspection by Hon. Collector sir, Nashik dt. 03/10/2024

**Respected sir,**

With respect to above subject matter it is to bring to your notice that, in gram panchayat govardhan. Door to door garbage is collected from the village by Auto tipper vehicle and dumped at the solid waste management depot, but once in 2023, suddenly the garbage depot caught fire, within 3 hours the fire in the depot was extinguished by pouring water on it. Its been observed the waste depot does not always get caught in fire. Hence forth since that day till today there has been no fire. After that, taps have been installed at the said place and water has been provided. The said waste depot has been started shifting to another place. The above is submission for the relevant information.

**Attachment:-** 1) Panchnama of the citizens near the garbage depot,  
2) Letter of the sanitation workers of Gram Panchayat Govardhan.

Sd/-

Gram Vikas Adhikari  
Gram Panchayat Poverdhan, tal. Dist. Nashik

"हमजदारी मुक्त गांव म्हणजे आरोग्य, सुख आणि समृद्धीसाठी वाव" ग्रामपंचायत कर भरा - सहकार्य करा ॥ ग्रामविकास हेच आमचे ध्येय ॥  
॥ आपला गाव आपला विकास ॥ वृक्ष लागवड करून गाव पर्यावरण समृद्ध करू वा ॥ पाणी वाचवा, देश वाचवा ॥

## ग्रामपंचायत कार्यालय, गोवर्धन

ता. नाशिक जि. नाशिक.

Email id- psnpggovardan@gmail.com

जा.क्र. ४२०२४

दिनांक :- ०३/१०/२०२४

प्रति,

मा. जिल्हाधिकारी सो./  
जिल्हाधिकारी कार्यालय,  
नाशिक, यांच्या सेवीशी.

द्वारा

मा. गट विकास अधिकारी सो/. ( नि.श्रे.)  
पंचायत समिती नाशिक

**विषय :-** ग्रामपंचायत गोवर्धन ता.जि. नाशिक येथील कचरा डेपो बाबत.

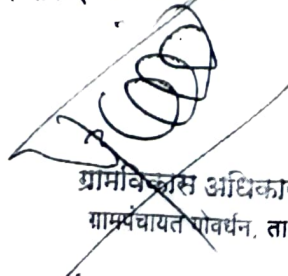
**संदर्भ :-** १) प्रतिक्षा कोठुले, अशोक अस्टोरिया यांची तक्रार दि. २० नोव्हेंबर २०२३ ची तक्रार  
२) मा. जिल्हाधिकारी सो/. नाशिक यांची समक्ष पाहणी दि. ०३/१०/२०२४

मा. महोदय,

वरील विषयान्वये आपणांस कळविण्यात येते कि, ग्रामपंचायत गोवर्धन ता.जि. नाशिक येथील सदर घनकचरा व्यवस्थापणासाठी गावातून घंटागाडी द्वारे कचरा गोळा करून तो कचरा डेपो वर टाकला जातो परंतु एकदा २०२३ मध्ये अचानक कचरा डेपोनी पेट घेतला होता परंतु सदर कचरा डेपो हा ३ तासांत पाणी मारून विझवण्यात आलेला होता. सदर कचरा डेपो नेहमी पेटला जात नाही. त्या दिवसा पासून आज पावतो कुढलीही आग लागलेली नाही. त्या नंतर सदर ठिकाणी नळ बसवून पाण्याची सोय केलेली आहे. सदर कचरा डेपो दुसऱ्या ठिकाणी हलवण्यास सुरुवात केली आहे. सदर तरी आपणाकडे योग्य त्या माहितीसाठी सविनय सादर.

सोबत : १) कचरा डेपो शेजारील नागरिकांचा पंचनामा,

२) ग्रामपंचायत गोवर्धन येथील साफ सफाई कामगारांचे लेखी



ग्रामविकास अधिकारी  
ग्रामपंचायत गोवर्धन, ता. जि. नाशिक

61009mb9/e

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Translation of the Panchanama document:

**\*PANCHANAMA\***

We, the undersigned residents of Govardhan Taluka, District Nashik, hereby state that:

There is a garbage depot in front of our houses. About a year ago, the garbage depot suddenly caught fire in the mid night. With the help of Local citizens and Gram Panchayat employees jointly extinguished the fire. The Municipal Corporation's Fire Department was also informed at that time. However, for the past year, we have not seen any smoke or fire at the garbage depot.

This Panchanama is being executed in our presence.

Signed:

1. Mr. Bapu Ghamaji Jadhav
2. Mr. Yogesh Santu Pawar
3. Mr. Balu Madhukar Fasale
4. Mr. Chandra Pujari
5. Mr. Eknath Prakash Kedar

पंचनामा

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आम्ही खालील सध्या करणारे गोवर्धन, ता. जि. नाशिक  
 नाशिक येथील रहिवासी असून आम्हो एरा समोरच  
 कुचरा डपो आहे. सदर कुचरा डपो हा वकत्रियापूरी  
 अचानक मध्यराती पेटला गेला होता. त्यावेळेस स्थानिय  
 लागरिडिंकी व ग्रामपंचायतीने कुचरा डपोचे मदतीने  
 विरगळविल्या गेले होते. त्यावेळेस मजपाचे अग्निशा  
 विभागाकडून कुचरा डपोचे मदतीने परत सध्या गेले.  
 वकत्रिया पासून सदर कुचरा डपोम कुचरा डपो मजपा  
 डपो कुचरा डपोचे मदतीने पाहिल्या गेलेले नाही  
 हा पंचनामा आम्हो समक्ष करणार येन के.

- १) श्री. बाबू दामाजी जाधव - १
- २) श्री. संतु यामेश सांतु पवार - योगेश पवार
- ३) श्री. बाबू मधुकर फारसले - बाबू फारसले
- ४) श्री. चंद्रा पुजारी - ०००
- ५) एकनाथ पुंजावां केदार - ६/०००

समक्ष

Dombale

समक्ष

समक्ष गोवर्धन, ता. जि. नाशिक

Translation of the REPLY (Jabab) document in English:

Date: 03/10/2024

### STATEMENT

On Dt. 03/10/2024 We, the undersigned sanitation workers and drivers of Govardhan Gram Panchayat, hereby state that: We have been working as sanitation workers and drivers for Govardhan Gram Panchayat for the past 8-10 years. Daily, we collect garbage through our garbage vehicle and dump it at the garbage depot near the water tank of Gram Panchayat. No individual has been found burning garbage at the depot. About a year ago, there was an incident where the garbage depot caught fire suddenly in the mid-night, but we extinguished it with water. After that incident, the Gram Panchayat connected pipelines from the water tank to prevent such incidents in the future. As employees, we take precautions during our working hours to prevent sudden fires at the garbage depot and ensure no one sets fire to it.

We submit this reply willingly.

Signed:

1. Mirabai Buga Dhumal (Sanitation Worker)
2. Sunita Madhukar More (Sanitation Worker)
3. Ashok Gorakh Deore (Sanitation Worker)
4. Nitin Narendra Jadhav
5. Shobhit Suresh Mohite (Driver)

- Sarpanch, Govardhan Gram Panchayat

जबाब

आम्ही खालील सहा करणारे ग्रामपंचायत गोवर्धन येथील सफाई कामगार व घंटागाडी ड्रायव्हर आज दि. ०३/१०/२०२४ रोजी जबाब लिहून देतो कि आम्ही ग्रामपंचायत गोवर्धन येथे गेल्या आठ दहा वर्षा पासून साफसफाई कर्मचारी व घंटागाडी ड्रायव्हर म्हणून काम करत आहोत. त्याच बरोबर गावात दररोज घंटागाडी मार्फत कचरा गोळा करून ग्रामपंचायत येथील पाण्याच्या टाकी जवळील कचरा डेपो येथे खाली करीत असतो सदर आमच्या कामाच्या वेळेत कोणीही कचरा डेपोतील कचरा जाळत नाही व जाळल्याचे आढळून / दिसून आले नाही. या अगोदर वर्षाभरा पूर्वी सदर कचरा डेपोतील कचरा मध्य रात्रीच्या वेळेस अचानक पेटला त्यावेळेस आम्ही पाणी मारून सदरचा कचरा विझवण्यात आला होता त्यानंतर ग्रामपंचायतने भविष्यात अशी घटनेची पुनरावृत्ती होऊ नये म्हणून पाण्याच्या टाकी वरून पाईप लाईन जोडलेली आहे. त्यामुळे आम्ही कर्मचारी म्हणून सदरच्या कचऱ्याचा डेपोला अचानक आग लागू नये किंवा कोणी पेटवू नये म्हणून आम्ही कामाच्या वेळेत काळजी घेत आहोत हा जबाब आम्ही राजी खुशीने लिहून देत आहोत.

१) मिराबाई कुठ्ठा कुळे (सफाई कामगार)



२) सुनिता मधुकर मोरे (सफाई कामगार)



३) अशोक शेरख देवडे

*Signature of Ashok Sherkh Devade*

४) चिंतामण लखडे जाधव

५) शोभित सुंदर मोहिते (सफाई कामगार)

*S. Mohite*

S.009mb9/e  
संपन्न